## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

: TCP/135/ (IB)/2017

: SHRIRAM EPC LTD

: 433 (e)(f)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

: EMERSON PROCESS MANAGEMENT CHENNAI LTD

P.R. Renganativ Advocate Petrtroner
P.H. Arvindh Panohim Z For Respondst

## **ORDER**

Counsel for both the parties present and submitted that he has complied with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. The pleadings are complete. Counsel for Petitioner is directed to propose the name of IRP. At request, time is enlarged for final arguments. Put up on 25.07.2017 at 10.30 A.M.

S-viragergle (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)